

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No.883/2016

SECTION: UNDER SECTIONS 391(1) to 394 OF THE COMPANIES ACT,2013

IN THE MATTER OF:

Holistic Dentistry Pvt. Ltd.

..... ..Petitioner

V/s

...Respondent

Order delivered on 17.08.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : Mr.Ashish Middha, Advocate

For the Respondent : -

**Mr. Manish Raj, Company Prosecutor for
RD(NR),Delhi**

ORDER

Order Reserved.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.8.2017